

**AMENDMENT TO IRON AND STEEL
(CONTROL) ORDER**

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Notification No. S.O. 2369/ESS. COMM IRON & STEEL/AM(3) dated the 13th November, 1958 making certain amendment to the Iron and Steel (Control) Order, 1958 [Placed in Library See No. LT-1033/58].

**EIGHTH REPORT OF UNION PUBLIC
SERVICE COMMISSION**

The Minister of State in the Ministry of Home Affairs (Shri Datar): I beg to lay on the Table, under Article 323(1) of the Constitution, a copy of the Eighth Report of the Union Public Service Commission for the period 1st April, 1957, to 31st March, 1958 [Placed in Library. See No. LT-1034/58].

**NOTIFICATIONS ISSUED UNDER ALL INDIA
SERVICES ACT**

Shri Datar: I beg to lay on the Table, under sub-section (2) of Section 3 of the All India Services Act, 1951, a copy of each of the following Notifications:—

- (1) G.S.R. No. 1055 dated the 8th November, 1958 making certain amendments to the Indian Administrative Services (Pay) Rules, 1954.
- (2) G.S.R. No. 1078 dated the 15th November, 1958 making certain amendments to the Schedule to the Indian Administrative Service (Pay) Rules, 1954. [Placed in Library. See No. LT-1035/58].

**AMENDMENT TO INTERNATIONAL COPY-
RIGHT ORDER**

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): I beg to lay on the Table,

under Section 43 of the Copyright Act, 1957, a copy of Notification No. S.O. 2269 dated the 21st October, 1958, making certain amendment to the International Copyright Order, 1958. [Placed in Library. See No. LT-1036/58].

**NOTIFICATION ISSUED UNDER SEA CUS-
TOMS ACT**

Dr. B. Gopala Reddi: I beg to lay on the Table, under sub-section (4) of Section 43(B) of the Sea Customs Act, 1878, a copy of each of the following Notifications:—

- (1) G.S.R. No. 957 dated the 18th October, 1958.
- (2) G.S.R. No. 958 dated the 18th October, 1958 containing the Customs Duties Drawback (Cigar Wrapper Tobacco) Rules, 1958
- (3) G.S.R. No. 999 dated the 25th October, 1958. [Placed in Library. See No. LT-1037/58].

**NOTIFICATIONS ISSUED UNDER SEA CUS-
TOMS ACT AND CENTRAL EXCISES AND
SALT ACT**

Dr. B. Gopala Reddi: I beg to lay on the Table, under sub-section (4) of Section 43B of the Sea Customs Act, 1878 and Section 38 of the Central Excises and Salt Act, 1944, a copy of each of the following Notifications:—

- (1) G.S.R. No. 959 dated the 18th October, 1958 making certain further amendments to the Customs and Central Excise Duties Drawback (Art Silk) Rules, 1957.
- (2) G.S.R. No. 986 dated the 25th October, 1958 containing the Customs and Central Excise Duties Drawback (Steel Products) Rules, 1958. [Placed in Library. See No. LT-1038/58].